

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 2nd June, 2014

No. HCM/C-50/2012-A&E/ 9058 Sealed tenders are invited from the intending purchasers of condemned vehicles viz ; 2 (two) Ambassador Cars, 1998 model and 1 (one) Gypsy (1990 model) of this High Court. The terms and conditions and other details can be had from the undersigned during office hours on every working day. Willing purchasers should submit a sum of Rs.3,000/- (Rupees three thousand) to the Cashier of this Registry by cash as earnest money and the same will be refunded after the Auction to unsuccessful bidders.

The auction sale of the condemned vehicles will be conducted on 6th June, 2014 (Friday) at the High Court Complex, Mantripukhri at 11 hours.

By order etc;

Sd/-

(M.C. TIKEN)

DEPUTY REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/C-50/2012-A&E/ 9059-68r Imphal, the 2nd June, 2014
Copy to :-

1. The Director, Doordarshan Kendra, Imphal
- for favour of wide announcement in the News Items
2. The Director, Information and Public Relations, Imphal
- with one spare copy for favour of wide publicity in the News Item.
3. The Central Project Coordinator (CPC), High Court of Manipur
He is requested to upload the same in the official Website of this Registry.
4. The Assistant News Editor, AIR, Imphal
- for favour of wide announcement in the News Item.
5. The News Editor, ISTV, Imphal.
- for favour of wide announcement in the News Item.
6. The Editor : 1) Sangai Express (Eng.) and 2) Hueiyen Lanpao (Manipuri)
- with a request to publish the above Notification in the esteemed daily at the earliest possible and to submit the bill in "triplicate" for early payment.
7. The P.A. to Registrar General, High Court of Manipur.
8. The P.A. to Registrar, High Court of Manipur.
9. Notice Board / Guard File / Order Book.
10. Concerned File.


DEPUTY REGISTRAR (JUDL)
HIGH COURT OF MANIPUR